



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

ADDITIONAL HEARING CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[FROM 02-01-2023 TO 03-03-2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE: DIVISION BENCH-II

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DEATH SENTENCE REFERENCE				
1	Death Sentence Ref./2/2018 WITH OFFICE NOTE, LCR 4 FILES, P.B. 2 NOS.	THE SATE OF ASSAM Versus ZAKIR HUSSAIN	PP, ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS S SARMA HAZARIKA MR T TASHI MS. Y S PHOM MR. Z KAMAR (Amicus Curiae)
WITH				
2	CrI.A./336/2018	ZAKIR HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. A TALUKDAR MR. A K BHUYAN MS S HAZARIKA MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS. Y S PHOM	PP, ASSAM
3	Death Sentence Ref./3/2018 WITH LCR 6 FILES, P.B. 3 NOS.	THE STATE OF ASSAM Versus JASHIM UDDIN BARBHUIYA	PP, ASSAM	MR. K A MAZUMDER (FOR INFORMANT) SRI MRINMOY DUTTA, AMICUS CURIAE MS N K BARBHUIYA (FOR INFORMANT) MR. A MALIK (FOR INFORMANT)
WITH				
4	CrI.A./389/2018	JASHIM UDDIN BARBHUIYA Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR A ALOM MR. A H M R CHOUDHURY	PP, ASSAM
5	Death Sentence Ref./5/2018 WITH LCR TWO BUNDLES AND P.B.	NATIONAL INVESTIGATION AGENCY (NIA) Versus BISHNU NARZARY ANR	SC, NIA	MR N DUTTA (R2) MR. N N B CHOUDHURY (R2) MR. N SARKAR (R2)
WITH				
6	CrI.A./342/2018	SRI NITUL DAIMARY @ NAIHAB Versus THE NATIONAL INVESTIGATION AGENCY (NIA)	MR. M SARANIA MR. S U AHMED MS. I KEITZAR	SC, NIA
WITH				
7	CrI.A./358/2018	SRI AJOY BASUMATARY @ B. BUHUM Versus NATIONAL INVESTIGATION AGENCY AND ANR	MR N DUTTA MR. N N B CHOUDHURY MR. N SARKAR MR D P SAHU MR. A PHUKAN	SC, NIA PP, ASSAM

	WITH I.A.(CrI.)/945/2018 in CrI.A./358/2018	SRI AJOY BASUMATARY @ B. BUHUM Versus NATIONAL INVESTIGATION AGENCY AND ANR	MR N DUTTA MR. N N B CHOUDHURY MR. N SARKAR MR D P SAHU MR. A PHUKAN	SC, NIA PP, ASSAM
	WITH I.A.(CrI.)/483/2020 in CrI.A./358/2018	NATIONAL INVESTIGATION AGENCY(NIA) Versus AJOY BASUMATARY @ B BUHUM AND ANR.	MR. S.C. KEYA(SC, NIA)	PP, ASSAM
8	WITH CrI.A./93/2019	BISHNU NARZARY @ N. BERAMA Versus THE NATIONAL INVESTIGATING AGENCY (NIA)	MR. M SARANIA MD. S U AHMED MS. I KEITZAR	SC, NIA
9	WITH CrI.A./171/2019	SRI SANJU BORDOLOI Versus THE NATIONAL INVESTIGATION AGENCY	MR. B PRASAD MR K K KALITA MS R HALOI	SC, NIA
<u>HEARING</u>				
10	CrI.A./10/2016 WITH LCR AND P.B.	SABUR MANDAL and 15 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. B K MAHAJAN (R- 8,9,13,14 & 15) MR.B D KONWAR MR B ISLAM (R4-R 5) MR.K R PATGIRI MR.R KALITA MR. N J DAS MR. A MOBARAQUE (R4-R 5) MR. R ALI MR. I U CHOWDHURY MR. P K DAS MD.K ALI MRS.J M KONWAR	PP, ASSAM
11	CrI.A./94/2016 WITH LCR AND P.B.	SRI SIBA PAUL @ SIBU PAUL and 2 ORS Versus THE STATE OF ASSAM and ANR	MR.S C BISWAS MR Z KAMAR MR. E AHMED MR. F A HASSAN MS.J BORAH MR. S BISWAS	MR.A D CHOUDHURY(R-2) MR.K K DEKA(R-2) MR.R SARMAR-2 PP, ASSAM MRK K BARMAN(R-2)
	WITH I.A.(CrI.)/313/2021 in CrI.A./94/2016	PRATAP PAUL AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. S C BISWAS	PP, ASSAM
12	WITH CrI.A./50/2016	SRI NIRMAL PAUL and ANR Versus THE STATE OF ASSAM and ANR	MD.F H LASKAR MR.S DAS MRS I AHMED MR.N AHMED MR.B I KHAN	MR.A D CHOUDHURY R-2 MR.K K DEKA(R-2) MR.R SARMA(R-2) MR K K BARMAN(R-2) PP, ASSAM
13	WITH CrI.A./78/2016	SRI HARE KRISHNA PAUL Versus THE STATE OF ASSAM and ANR	MR.S DAS MRS I AHMED MR.N AHMED MR.S AHMED	MR.A D CHOUDHURY(R-2) MR.K K DEKA(R-2) MR.R SARMA(R-2) PP, ASSAM MRK K BARMAN(R-2)
14	WITH CrI.A./50/2017	SRI BIPUL PAUL Versus THE STATE OF ASSAM and ANR	MRK NAYAK MR P KATAKI MR.I C DEKA MR T KALITA MR. N AHMED (Amicus Curiae) MRS R BEGUM	MR.A D CHOUDHURY(R-2) MR.K K DEKA(R-2) MR.R SARMA(R-2) PP, ASSAM MRK K BARMAN(R-2)
15	CrI.A./1/2017 WITH LCR AND P.B.	SRI KHIRESWAR TANTI and ANR Versus THE STATE OF ASSAM and ANR	MSB DEVI MR.M RAHMAN MRS BORGHAIN MR.G GORLOSA MR.M BORGHAIN	PP, ASSAM

16	Crl.A./2/2017 WITH CRL.A./265/2015 (D/O), LCR 6 FILES, P.B. 4 NOS.	SRI RANTU MAHILI and 2 ORS Versus THE STATE OF ASSAM and ANR	MSB DEVI MR.M RAHMAN MRS BORGHAIN MR. A AHMED MR.M BORGHAIN MR.S BOIRAGI	MR. M SMITH, AMICUS CURIAE(R-2) PP, ASSAM
17	CRL.A(J)/7/2017 WITH LCR 6 FILES, P.B. 2 NOS.	JITEN GOWALA Versus THE STATE OF ASSAM	MR DIPAK KR. DEY, AMICUS CURIAE	PP, ASSAM
18	CRL.A(J)/8/2017	PARESH TASA Versus THE STATE OF ASSAM	MR.D K DEY AMICUS CURIAE	PP, ASSAM
19	Crl.A./25/2017 WITH LCR 5 FILES, P.B. 2 NOS.	SHRI SATYENDRA NARAYAN DAS and 3 ORS Versus STATE OF ASSAM and ANR	MR.R HAZARIKA MR.J ROY MR.C CHAKRAVARTY MS.S KAKATI	MR. N AHMED, AMICUS CURIAE(R-2) PP, ASSAM
20	CRL.A(J)/32/2017 WITH OFFICE NOTE, LCR 7 FILES, P.B. 2 NOS.	BIJAY SONAR Versus THE STATE OF ASSAM	MR.J SAIKIA AMICUS CURIAE	PP, ASSAM
21	CRL.A(J)/34/2017 WITH LCR 6 FILES, P.B. 2 NOS.	ANANTA DEBNATH Versus THE STATE OF ASSAM	MR.J SAIKIA AMICUS CURIAE	PP, ASSAM
22	CRL.A(J)/42/2017 WITH LCR 4 FILES, P.B. 2 NOS.	RAJU SATNAMI Versus THE STATE OF ASSAM	MS.B SARMA AMICUS CURIAE	PP, ASSAM
23	Crl.A./150/2017	SRI SAJU SATNAMI and 3. ORS Versus THE STATE OF ASSAM and ANR	MR.P J SAIKIA MR.B BURAGHAIN	PP, ASSAM
	WITH I.A.(Crl.)/286/2017 in Crl.A./150/2017	SRI SAJU SATNAMI and 3. ORS Versus THE STATE OF ASSAM and ANR	MR.P J SAIKIA MR.B BURAGHAIN	PP, ASSAM
24	Crl.A./158/2017	SRI RAJU SATNAMI Versus THE STATE OF ASSAM and ANR	MR.P J SAIKIA MR.B BURAGHAIN	PP, ASSAM
25	CRL.A(J)/46/2017 WITH OFFICE NOTE, P.B. 2 NOS.	AJIT KUMAR Versus THE STATE OF ASSAM	MR.R DEV AMICUS CURIAE	PP, ASSAM
26	CRL.A(J)/54/2017 WITH LCR 4 FILES, P.B. 2 NOS.	SMT. BIJULI BALA RAVA Versus THE STATE OF ASSAM	MR. K GOSWAMI, AMICUS CURIAE	PP, ASSAM
27	Crl.A./91/2017 WITH LCR AND P.B.	SRI BHASKAR JYOTI NATH Versus THE STATE OF ASSAM and ANR	MR. A CHOUDHURY MR. A CHAUDHURY MR. P K DAS MR.N ANAND MR.U K BARMAN MR.H ALI MR.A K SINGH MR. D BORA MR. D BORA MR. N MAHAJAN MR N K PHUKAN	PP, ASSAM
28	Crl.A./187/2017	SRI KUMUD DAS @ JAN DAS Versus STATE OF ASSAM and ANR	MR.H NATH MR. A CHOUDHURY MR.D TALUKDAR MR.P CHOUDHURY MR.D DAS MR. D BORA	PP, ASSAM
29	Crl.A./95/2017 WITH CRL.A./145/2016 (D/O), OFFICE NOTE, LCR 10 FILES (KEPT IN SECTION), P.B. 14 NOS.	SRI KHAGENDRA CHAKMA @ KHAGEN Versus CENTRAL BUREAU OF INVESTIGATION and ANR	MSB DEVI MR.M RAHMAN MR S BORGHAIN MR S BORGHAIN MR.G GORLOSA MR.F ABDULLAH MR.M BORGHAIN	MS. P DAS RETAINER COUNSEL(CBI)
30	Crl.A./166/2016	ABDUR RAHMAN @ JUMMA and ANR Versus THE STATE OF ASSAM and ANR	MR.H R A CHOUDHURY MR.R A CHOUDHURY MR.R ALI MR.A ALAM	PP, ASSAM

31	WITH Crl.A./245/2016	MD JAMALUDDIN MAJUMDAR @ BUDUL MIAN Versus THE C.B.I. and ANR	MR.J U N M LASKAR MR.A M BARBHUIYA MR.S ISLAM MR.A CHOUDHURY MS.M KONCH MS.F BEGUM MS.M MEDHI MR.P KATAKEY	MR.P N CHOUDHURY SC, CBI
32	WITH Crl.A./266/2016	SRI SAHADEB CHAKMA @ HURRHABA Versus THE C.B.I and ANR	MR.S ISLAM MR.S AHMED MR.A CHOUDHURY MS.M KONCH	MR.P N CHOUDHURY SC, CBI
33	WITH CRL.A(J)/50/2017	RUPDHAN CHAKMA Versus C. B. I.	MS.N BARUAH MR. A R SHOME MR D NANDI MR. M KALITA MR J MAHANTA AMICUS CURIAE	PP, ASSAM
34	Crl.A./98/2017 WITH OFFICE NOTE, LCR 6 FILES, P.B. 3 NOS.	SRI PRADIP BRAHMA @ PWLER Versus THE NATIONAL INVESTIGATION SGENCY	MR.B PRASAD MR.A TALUKDAR MR.K K KALITA MR.K MEDHI MR.B R DAS	SC, NIA
35	Crl.A./142/2017	MD MAINUDDIN LASKAR and ANR Versus THE STATE OF ASSAM and ANR	MR.B K MAHAJAN MR.P K DAS MR N J DAS MR.A CHOUDHURY MR.N MAHAJAN MR.R ALI	PP, ASSAM
36	WITH Crl.A./139/2017 WITH OFFICE NOTE, LCR 6 FILES, P.B. 3 NOS.	MOUR @ MOUB UDDIN LASKAR Versus THE STATE OF ASSAM and ANR	MR.B K MAHAJAN MR.P K DAS MRN J DAS MR.A CHOUDHURY MR.N MAHAJAN MR.R ALI	PP, ASSAM
	WITH I.A.(Crl.)/274/2017 in Crl.A./139/2017	MOUR @ MOUB UDDIN LASKAR Versus THE STATE OF ASSAM and ANR	MR.B K MAHAJAN MR.P K DAS MR N J DAS MR.A CHOUDHURY MR.N MAHAJAN MR.R ALI	PP, ASSAM
37	Crl.A./170/2017 WITH OFFICE NOTE, LCR 4 FILES, P.B. 2 NOS.	SRI BETALUS EKKA Versus THE STATE OF ASSAM and ANR	MR.S ISLAM MR.A CHOUDHURY MS.M KONCH	PP, ASSAM
38	Crl.A./220/2017 WITH LCR 5 FILES, P.B. 2 NOS.	SHRI LABANYA DAS Versus STATE OF ASSAM and 11 ORS	N BAISHYA MR.P SARMAH MR. M SARANIA MR.S SAIKIA MR H MEDHI	MS.M DAS(R- 5 to 12) MR. R R KAUSHIK, ADDL.P.P., ASSAM MR.A MOBARAQUE(R- 2,3&4) MS.P BARUAH (R- 5 to 12) MS M DAS MS.M BARUAH(R- 5 to 12) PP, ASSAM
	WITH I.A.(Crl.)/718/2017 in Crl.A./220/2017	SHRI LABANYA DAS Versus STATE OF ASSAM and 11 ORS	MR.S SAIKIA	MR.M DAS PP, ASSAM
39	Crl.A./232/2017 WITH LCR AND P.B.	AMJAD ALI and 5 ORS Versus THE STATE OF ASSAM and ANR	MR H R A CHOUDHURY MR.Z ALAM MR. K H SAIKIA MR. A AHMED MR.E U AHMED MR.N D SARMA MRS. S ISLAM	PP, ASSAM
40	Crl.A./283/2017 WITH OFFICE NOTE, LCR 3 FILES, P.B. 2 NOS.	SRI AVNEESH KUMAR RAJPUT Versus THE UNION OF INDIA and ANR	MS.B HAZARIKA MS.S K NARGIS MS.P BORAH MS.N DAS	SC, CENTRAL EXCISE CUSTOMS

41	WITH Crl.A./67/2019	SRI BINOD YADAV Versus THE UNION OF INDIA AND ANR	MS. S K NARGIS	SC, NCB
42	Crl.A./317/2017 CRL.A. 327/2017(D/O), WITH LCR 6 FILES, P.B. 2 NOS.	MR MUKUL DEKA Versus THE STATE OF ASSAM and ANR	MR.N DUTTA MR.N N B CHOUDHURY MRD P SAHU MR.H AHMED	MS H B BARMAN, LEGAL AID COUNSEL (R2) PP, ASSAM
43	Crl.A./360/2017 WITH LCR AND P.B.	GOSAI @ GUNADHAR MANDAL@ 5 ORS Versus THE STATE OF ASSAM AND ANR	MR. A J SARMA MR. P D NAIR MR G ALAM MS. J KHANOM MR. H ROHMAN MR. D NAG	PP, ASSAM
44	WITH Crl.A./385/2017	SHRI GAUR DAS MANDAL and ANR Versus THE STATE OF ASSAM and ANR	MR. N S LASKAR MR. R A CHOUDHURY	PP, ASSAM
45	Crl.A./394/2017 WITH LCR 6 FILES, P.B. 2 NOS.	HIFJUR RAHMAN BARBHUIYA Versus THE STATE OF ASSAM and ANR	MR.M HUSSAIN MR. L R MAZUMDER MR.N H BARBHUIYA MD. I HUSSAIN	MR.H SARMA ADDL PP,ASSAM
46	Crl.A./403/2017 WITH LCR 5 FILES, P.B. 3 NOS.	ALIM UDDIN BARBHUIYA Versus THE STATE OF ASSAM and ANR.	MR. B CHOWDHURY MR. A Z AHMED	MR. L R MAZUMDER(R-2) MR I HUSSAIN PP, ASSAM
	WITH I.A.(Crl.)/100/2019 in Crl.A./403/2017	ALIM UDDIN BARBHUIYA Versus THE STATE OF ASSAM and ANR.	MR. A Y CHOUDHURY MR. N H LASKAR	PP, ASSAM
47	WITH Crl.A./409/2017	AZAM HUSSAIN LASKAR Versus THE STATE OF ASSAM and ANR	MR.M H RAJBARBHUIYAN MR.W RAHMAN MR B CHOUDHURY MR. A Z AHMED MS.S RASUL MS.R CHETRI	PP, ASSAM
48	Crl.A./418/2017	THE NATIONAL INVESTIGATION AGENCY Versus PURAKHU ANGAMI	MR J A HASSAN SC, NIA	MS. T KHRO MR. T ISLAM MS A MESEN
49	CRL.A(J)/2/2018 WITH LCR 5 FILES, P.B. 2 NOS.	ARUP DAS @ KALAMANI Versus THE STATE OF ASSAM	MS. M BARMAN, AMICUS CURIAE	PP, ASSAM
50	CRL.A(J)/7/2018 WITH LCR 5 FILES, P.B. 2 NOS.	PRAFULLA CHANDRA KALITA Versus THE STATE OF ASSAM	MR. RUPJIT DEY, AMICUS CURIAE	PP, ASSAM
51	CRL.A(J)/19/2018 WITH OFFICE NOTE, LCR 4 FILES, P.B. 2 NOS.	ATIBUR RAHMAN @ SALIM Versus THE STATE OF ASSAM	MR. M. H. LASKAR, AMICUS CURIAE	PP, ASSAM
52	CRL.A(J)/20/2018 WITH OFFICE NOTE, LCR 3 FILES, P.B.-2	SHYAMAL PAUL Versus THE STATE OF ASSAM	MS B ZODINLIANI MS. B DEVI MR G GORLOSA MR. S ISLAM, AMICUS CURIAE	PP, ASSAM
53	CRL.A(J)/31/2018 WITH LCR 5 FILES, P.B.-2	MD. ABDUL MATLEB Versus THE STATE OF ASSAM	MR. K GOSWAMI, AMICUS CURIAE	MS. S H BORA ADDL. PP, ASSAM
54	CRL.A(J)/33/2018	PARBINA BEGUM Versus THE STATE OF ASSAM	MR. INTEKHAB ALAM HAZARIKA, AMICUS CURIAE	PP, ASSAM
55	Crl.A./41/2018 WITH LCR 4 FILES, P.B. 2 NOS.	SRI SANJIB MANDAL Versus THE STATE OF ASSAM AND ANR	MR. S KALITA MR. A GANGULY MR G SAHU MR. A BORA MR. S DAS	MS. B BHUYAN, ADDL. P.P. PP, ASSAM
56	Crl.A./48/2018	GANESH TANTI Versus STATE OF ASSAM	MR. T J MAHANTA MR. A BHATTACHARYA MR. D BHUYAN	PP, ASSAM
57	Crl.A./51/2018 WITH LCR 5 FILES, P.B. 2 NOS.	RAJU KUMAR DEKA@ RAJU KUMAR BORA Versus STATEOF ASSAM	MS A GOSWAMI MR. S C KEYAL MS P BARUAH MR D TALUKDAR MR P CHOUDHURY	PP, ASSAM
58	CRL.A(J)/58/2018 WITH LCR 5 FILES, P.B. 2 NOS.	BIJIT SAIKIA @ KEN Versus THE STATE OF ASSAM	MR. S D PURKAYASTHA, AMICUS CURIAE	PP, ASSAM

59	CRL.A(J)/66/2018 WITH LCR 3 FILES, P.B. 2 NOS.	ABHIJIT PAUL Versus THE STATE OF ASSAM	MR. M DUTTA, AMICUS CURIAE	PP, ASSAM
60	Crl.A./82/2018 WITH OFFICE NOTE, LCR 6 FILES, P.B. 2 NOS.	MUSTAK ALI @ GOLAP MOSTAFA @ GOLAM MOSTAFA Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MR N J DAS MR. R ALI MR. A CHOUDHURY MR. N MAHAJAN MR. P K DAS	MR S M ABDULLAH P(R-2) MR. R ISLAM(R-2) MR. S RAHMAN(R-2) PP, ASSAM
WITH				
61	Crl.A./85/2018	AMIR BHUYAN @ AMIR ALI BHUYAN AND 6 ORS Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MR. N ZAMAN MR. A M BORA (A 2-7) MR. N ALAM MR. A GANGULY MR N J DAS MR. R ALI MR A HAQUE (A 2-7) MR A CHOUDHURY MR T CHHETRI MR. N MAHAJAN MR. V A CHOWDHURY (A 2-7) MR P K DAS	MR S M ABDULLAH P(R-2) MR R ISLAM(R-2) MR S RAHMAN(R-2) PP, ASSAM
WITH				
	I.A.(Crl.)/1038/2019 in Crl.A./85/2018	TAIJUDDIN BHUYAN Versus THE STATE OF ASSAM AND ANR	MR. P K DAS MR. R ALI MR A CHOUDHURY MR. N MAHAJAN	MR S M ABDULLAH P (R-2) MR. S RAHMAN (R-2) MD R ISLAM(R-2) PP, ASSAM
62	CRL.A(J)/96/2018 WITH LCR 6 FILES, P.B. 2 NOS.	SMT. BANDANA BORA Versus THE STATE OF ASSAM	MR S ISLAM, AMICUS CURIAE	PP, ASSAM
63	I.A.(Crl.)/116/2018 WITH OFFICE NOTE in Crl.A./405/2017 WITH Crl.A./405/2017	NAWAS SARIF Versus UNION OF INDIA	MS. S K NARGIS MS. N DAS MS B HAZARIKA	MR. B SARMA SC, NCB
64	Crl.A./119/2018 WITH LCR AND P.B.	NAWAS SARIF Versus UNION OF INDIA	MS.B HAZARIKA MS.S K NARGIS MS.N DAS	SC, NCB
64	Crl.A./119/2018 WITH LCR AND P.B.	REHENA BEWA Versus THE STATE OF ASSAM and 5 ORS	MR.A RAHMAN	MR H R A CHOUDHURY (R2-5) MR. I A HAZARIKA (R2-5) MR. A AHMED (R2-5) PP, ASSAM PP, ASSAM
65	Crl.A./123/2018 WITH LCR 1 FILE, P.B. 2 NOS.	ABZAL HUSSAIN @ AFZOL HUSSAIN @ LALUMIA Versus THE STATE OF MIZORAM	MR H R CHOUDHURY	PP, MIZORAM
66	Crl.A./146/2018 WITH LCR AND P.B.	BISWAJIT HAZARIKA Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MR N J DAS MR. P K DAS MR. A CHOUDHURY MR. R ALI MR. N MAHAJAN	MR. M K BORO MS J DAS PP, ASSAM
WITH				
	I.A.(Crl.)/373/2019 in Crl.A./146/2018	BISWAJIT HAZARIKA Versus THE STATE OF ASSAM AND ANR	MD R ALI MR. P K DAS MR N J DAS MR. A CHOUDHURY MR. N MAHAJAN	PP, ASSAM
WITH				
67	Crl.A./208/2018	SRI JYOTI PRASAD BORA Versus THE STATE OF ASSAM AND ANR	MR. N ANAND MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	PP, ASSAM
WITH				
	I.A.(Crl.)/520/2018 in Crl.A./208/2018	SRI JYOTI PRASAD BORA Versus THE STATE OF ASSAM AND ANR	MR. N ANAND MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	PP, ASSAM

68	Crl.A./154/2018 WITH LCR AND P.B.	SHYAMLAL CHOUHAN AND 4 ORS Versus THE STATE OF ASSAM AND ANR	MR. A M BORA MR. D GOGOI MS. C CHOUDHURY MS P DASGUPTA	PP, ASSAM
69	Crl.A./174/2018 WITH OFFICE NOTE, LCR 6 FILES, P.B. 2 NOS.	MAHMUDA KHATUN Versus THE STATE OF ASSAM AND 2 ORS.	MR A K BHUYAN MR M RAHMAN MR A SHARMA	MR. M H RAJBARBHUIYAN (R2 & 3) MS. S RASUL (R2 & 3) PP, ASSAM MR. A BORAH (R2 & 3) PP, ASSAM
70	Crl.A./184/2018 WITH LCR AND P.B.	NUMAL GOGOI Versus THE STATE OF ASSAM AND ANR	MR. T BOROOAH MR. M BISWAS MS. B PHOM MR. D TIWARI	PP, ASSAM
WITH				
71	Crl.A./252/2018	SRI DIPAK GOGOI Versus THE STATE OF ASSAM AND ANR	MR. M KALITA MR. A AHMED MR. A PHUKAN MR. J HATIMURIA	PP, ASSAM
72	Crl.A./225/2018 WITH LCR 6 FILES, P.B. 2 NOS.	MD IMAN ALI Versus THE STATE OF ASSAM AND 2 ORS	MR. A M BORA MR H BARUAH MR J BORAH MS. C CHOUDHURY MS P DASGUPTA	MR. T J MAHANTA (R2, R3) MR. P P DUTTA (R2, R3) MR T GOGOI (R2, R3) PP, ASSAM
73	Crl.A./229/2018 WITH LCR AND P.B.	SRI PUNYA MAZUMDAR AND ANR Versus THE STATE OF ASSAM AND ANR	MR I U CHOUDHURY MR. A AHMED MR. B MANDAL	MR. M MAHANTA MR. P K MUNIR PP, ASSAM
74	Crl.A./278/2018 WITH LCR AND P.B.	ABDUL KHALEK Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. I A HAZARIKA MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM MR. H SARMA,ADDL PP,ASSAM
WITH				
75	Crl.A./274/2018	HARAN ALI AND 16 ORS Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY (P-1 TO 17) MR. K SARMA MD R ALI MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. S ISLAM (R- 1,2,3,5,6,7,9,10,11,12,14,15,16,17) MR. D DAS MR. A AHMED (P-1 TO 17) MR. N MAHAJAN MR. I U CHOWDHURY (P-4,8,13) MR. M BARUAH MR. N I CHOWDHURY	PP, ASSAM MR. H.SARMA,ADDL PP,ASSAM
76	Crl.A./280/2018 WITH LCR 2 FILES, P.B. 2 NOS.	MD REJABUL HOQUE Versus THE STATE OF ASSAM AND 6 ORS	MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA MR. A P CHOUDHURY	MR H R A CHOUDHURY (R2-R7) MR F U BARBHUIYA (R2- R7) MR. A AHMED (R2-R7) MR. I U CHOWDHURY (R2- R7) PP, ASSAM
77	Crl.A./295/2018 WITH LCR 4 FILES, P.B. 3 NOS.	SRI RAMDHAN NAMASUDRA @ MANORANJAN Versus THE STATE OF ASSAM AND ANR	MRS. A DEVI	MR. S P CHITTAWAT (R2) MR. MD I HAQUE (R2) PP, ASSAM
78	I.A.(Crl.)/584/2018 WITH LCR 6 FILES, P.B. 2 NOS. in Crl.A./240/2018 WITH Crl.A./240/2018	SRI BHADRESWAR PADI Versus THE STATE OF ASSAM and ANR	MR B BURAGOHAIN MS. S GOGOI MR J P KACHARI	PP, ASSAM
		SRI BHADRESWAR PADI Versus THE STATE OF ASSAM and ANR	MR B BURAGOHAIN MR.B BORGHAIN MS. S GOGOI MR J P KACHARI	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 02/01/2023

-

1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR B D DAS	12-12-2022	To	06-01-2023
3)	MR. B NATH	16-12-2022	To	06-01-2023
4)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
5)	MR. M ISLAM	20-12-2022	To	09-01-2023
6)	MR. B BARMAN	02-01-2023	To	06-01-2023
7)	MR. S K SAHARIAH	21-12-2022	To	10-01-2023
8)	MR A KAKOTI	22-12-2022	To	05-01-2023
9)	MS D D ROY	22-12-2022	To	06-01-2023
10)	MR. N ANAND	02-01-2023	To	06-01-2023
11)	MS. T SOM	02-01-2023	To	03-01-2023